HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 2147 /2-1/2022
Dated: 05/05/2022

- **N O T I C E** -

The following is the position of Honourable Vacation Judges during the ensuing Summer Vacation 2022.

THE HONOURABLE SHRI JUSTICE AMIT B. BORKAR
From 08/05/2022 To 14/05/2022

THE HONOURABLE SHRI JUSTICE ANIL S. KILOR
From 15/05/2022 To 21/05/2022

THE HONOURABLE SHRI JUSTICE ROHIT B. DEO
From 22/05/2022 To 28/05/2022

THE HONOURABLE SHRI JUSTICE AVINASH G. GHAROTE
From 29/05/2022 To 05/06/2022

The cases for Urgent orders (Fresh Filing) will be taken up on the following dates by Their Lordships.

FOR 1st PART

THE HON'BLE SHRI JUSTICE AMIT B. BORKAR	**Tuesday**	**the 10th May 2022**
	Friday	**the 13th May 2022**

FOR 2nd PART

THE HON'BLE SHRI JUSTICE ANIL S. KILOR	**Tuesday**	**the 17th May 2022**
	Wednesday	**the 18th May 2022**
	Thursday	**the 19th May 2022**
	Friday	**the 20th May 2022**

FOR 3rd PART

THE HON'BLE SHRI JUSTICE ROHIT B. DEO	**Tuesday**	**the 24th May 2022**
	Friday	**the 27th May 2022**

FOR 4th PART

THE HON'BLE SHRI JUSTICE AVINASH G. GHAROTE **The dates of this part would be notified by way of separate notice**

AT 11.00 a.m. To 01.00 p.m. in Chamber "A"

In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be supplied to Government Pleader office.

The following Officials are appointed as Vacation Court Sheristedars for the period indicated against their names :-

Name	**Period**
1) Smt. N. N. Thorat, C.S. to Hon'ble Shri Justice Amit B. Borkar Plot No. 117, Kukday Layout, Ajni, Nagpur - 27 Mobile No. 8668692783.	From 08/05/2022 to 14/05/2022

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2) Shri S. P. Shewatkar, From 15/05/2022
C.S. to Hon'ble Shri Justice Anil S. Kilor to 21/05/2022
Quarter No.4/68, Raghuji Nagar, Behind Rajat Medical, Nagpur
Mobile No. 9881556457.

3) Shri B. G. Kukde, From 22/05/2022
C. S. to Hon'ble Shri. Justice Rohit B. Deo to 28/05/2022
30, North Ambazari Road,
Gandhi Nagar, Nagpur.
Mobile No. 9422811610.

4) Shri Fayyaz Ahmed, From 29/05/2022
C.S. to Hon'ble Shri Justice Avinash G. Gharote to 05/06/2022
182, Civil Colony, Near Mohd. Ali D.Ed. College,
Kalamna Road, Kamptee, Nagpur.
Mobile No. 9404341406.

Their addresses are quoted above for the general information of litigants and the lawyers moving the matters before the Honourable Vacation Judges. **Nobody should contact Their Lordships directly, either personally or on Phone. The appointments with Their Lordships to attend Court business should be fixed only through the Vacation Court Sheristedar.**

As Instructed by Hon'ble Shri Justice Amit B. Borkar, the urgent circulations be sought by submitting a praecipe/short note before 12.00 noon on the preceeding day to the Court Sheristedar, specifying the date of impugned order,date of filing (if it is pending matter), and exact urgency in one paragraph.

As instructed by Hon'ble Shri Justice Anil S. Kilor the matters presented before 11.30 a.m. only would be taken up on that day.

Sd/-
05th May, 2022. Registrar
(Judicial)

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) All Court Sheristedars
16) Protocol Officer cum Court Keeper
17) Copying Section / R.K.P.

Sd/-
05th May, 2022. Registrar
(Judicial)